

F.No. J-11017/16/2016-Judl. (Part-1)

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
Judicial Section  
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Shastri Bhawan, New Delhi,  
Dated 1<sup>st</sup> July, 2016

ORDER

The President is pleased to engage Ms. Charu Pragya, Advocate as Group 'C' Panel Counsel for conducting Central Government litigation before Supreme Court of India as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

Name	Address & Mobile Number	Enrollment No.
	Supreme Court of India Group 'C' Panel Counsel	
Ms. Charu Pragya	37, South Avenue, New Delhi-110011. Mob: 9811777555 9819241925	046911 dated 15.07.2006 (with Bar Council of Maharashtra & Goa)

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 21(4)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.lawmin.nic.in](http://www.lawmin.nic.in) under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

*U. S. Yadav*  
1.7.16

(G. S. Yadav)

Joint Secretary & Legal Adviser to the Government of India

Copy to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General, PS to Solicitor General, All Addl. Solicitors Generals.
3. The Registrar, Supreme Court of India, New Delhi.
4. The Incharge, Central Agency Section, Supreme Court Compound, New Delhi.
5. All the Branch Secretariats Mumbai, Kolkata, Bengaluru & Chennai.
6. Ms. Charu Pragya, as above.
7. The Pay and Accounts Office, Department of Legal Affairs, New Delhi.
8. Cash (LA) Section.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
11. Guard File/Judicial Section with 5 spare copies.

*D. Srinivas*  
(D. Srinivas)

Section Officer (Judicial Section)